

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A .No. 359/2005**

Friday, this the 16<sup>th</sup> day of December, 2005.

**CORAM:**

**HON'BLE Mrs SATHI NAIR, VICE CHAIRMAN  
HON'BLE Mr. K.V.SACHIDANANDAN, JUDICIAL MEMBER**

Satish A  
Presently working as GDS Mail Packer – I,  
Cherode Post Office, Cherode, Pin – 673 106  
Residing at : Mattandiyil House  
Chombala Post  
Vadakara – 673 308 : **Applicant**

(By Advocate Mr. O.V.Radhakrishnan, Sr. )

**Vs.**

1. Director General of Posts  
Dak Bhawan, New Delhi
2. Chief Postmaster General  
Kerala Circle, Trivandrum
3. Senior Superintendent of Post Offices  
Vadakara Postal Division, Vadakara
4. Union of India represented by the  
Secretary  
Ministry of Communications,  
New Delhi : **Respondents**

(By Advocate Mr. T.P.M.Ibrahim Khan, SCGSC )

The application having been heard on 16.12.2005, the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE Mrs SATHI NAIR, VICE CHAIRMAN**

The applicant has challenged in this O.A, his non selection to the post of Postal Assistant on the ground that he did not possess the knowledge of local language and stated that such a condition was not there in the Recruitment Rules. Reply statement has been filed by the respondents alongwith Annexure R-1 containing the notification

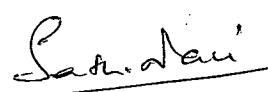
amending Department of Posts (Postal Assistants and Sorting Assistants) Recruitment Rules, 2002. According to Para 2 (a) (ii) thereof the knowledge of local language is essential qualification for recruitment.

2. After seeing the Recruitment Rules, the learned counsel for applicant submitted that he has no case and the OA may be treated as withdrawn.
3. The OA is closed as withdrawn. No order as to costs.

Dated, the 16<sup>th</sup> December, 2005.



K.V.SACHIDANANDAN  
JUDICIAL MEMBER



SATHI NAIR  
VICE CHAIRMAN

VS